

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 430 of 2010

Friday, this the 28th day of May, 2010

CORAM:

Hon'ble Mr. K. George Joseph, Administrative Member

A. Thulasi, S/o. Late Arjun, aged 44 years, Elluvila veedu, Pangapara, Kariavattom P.O., Thiruvananthapuram. **Applicant**

(By Advocate – Ms. Sheeba Joseph)

V e r s u s

1. Union of India, represented by the Secretary, Government of India, Ministry of Communications, New Delhi.
2. The Principal General Manager, Bharath Sanchar Nigam Limited, Thiruvananthapuram. **Respondents**

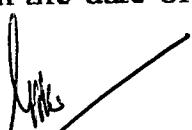
(By Advocate – Mr. George Kuruvilla)

This application having been heard on 28.05.2010, the Tribunal on the same day delivered the following:

O R D E R

At the time of admission the counsel for the respondents submitted that the question of compassionate appointment for the applicant is under consideration and a decision will be taken within two months.

2. Recording the above submission, as the OA is premature at this stage, the same is disposed of with a direction to the respondents to take a decision in the matter within two months from the date of receipt of a copy of this order.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER

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